

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 05, 2017

No. 994 Admin. (Services)/2017

Sri **Ashok Kumar Yadav-I**, Principal Judge, Family Court, Lalitpur to be Additional District & Sessions Judge, Agra.

No. 995 Admin. (Services)/2017

Sri **Virendra Kumar-III**, Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge (Fast Track Court), Siddharth Nagar vice Sri Manjeet Singh Sheron.

No. 996 Admin. (Services)/2017

Sri **Manjeet Singh Sheoran**, Additional District & Sessions Judge (Fast Track Court), Siddharth Nagar to be Additional District & Sessions Judge, Meerut.

No. 997 Admin. (Services)/2017

Smt. **Reeta Gupta**, Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge/ Special Judge, Jalaun at Orai vice Sri Rohit Sinha.

She is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Jalaun at Orai against the special court created for trying cases under the said Act.

No. 998 Admin. (Services)/2017

Sri **Rohit Sinha**, Special Judge/ Additional District & Sessions Judge, Jalaun at Orai to be Additional District & Sessions Judge/ Special Judge, Jalaun at Orai vice Sri Anil Kumar Upadhyay.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Jalaun at Orai in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 999 Admin. (Services)/2017

Sri **Anil Kumar Upadhyay**, Special Judge/ Additional District & Sessions Judge, Jalaun at Orai to be Additional District & Sessions Judge/ Special Judge, Ghaziabad vice Sri Ram Kishore Shukla.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Ghaziabad in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1000 Admin. (Services)/2017

Sri **Ram Kishore Shukla**, Special Judge/ Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge, Ghaziabad.

No. 1001 Admin. (Services)/2017

Sri **Harendra Prasad**, Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge (Fast Track Court), Banda vice Sri Sham Kumar.

No. 1002 Admin. (Services)/2017

Sri **Sham Kumar**, Additional District & Sessions Judge (Fast Track Court), Banda to be Additional District & Sessions Judge/ Special Judge, Banda vice Sri Sanjay Singh-I.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Banda against the special court created for trying cases under the said Act.

No. 1003 Admin. (Services)/2017

Sri **Sanjay Singh-I**, Special Judge/ Additional District & Sessions Judge, Banda to be Additional District & Sessions Judge, Aligarh.

No. 1004 Admin. (Services)/2017

Sri **Vinay Kumar-III**, Special Judge/ Additional District & Sessions Judge, Aligarh to be Additional District & Sessions Judge (Fast Track Court), Kushinagar at Padrauna vice Sri Rajiv Kamal Pandey.

No. 1005 Admin. (Services)/2017

Sri **Rajiv Kamal Pandey**, Additional District & Sessions Judge (Fast Track Court), Kushinagar at Padrauna to be Additional District & Sessions Judge, Varanasi.

No. 1006 Admin. (Services)/2017

Sri **Ram Chandra-VI**, Principal Judge, Family Court, Balrampur to be Additional District & Sessions Judge (Fast Track Court), Varanasi vice Sri Ved Prakash Verma.

No. 1007 Admin. (Services)/2017

Sri **Ved Prakash Verma**, Additional District & Sessions Judge (Fast Track Court), Varanasi to be Additional District & Sessions Judge, Varanasi.

No. 1008 Admin. (Services)/2017

Sri **Ramesh**, Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge (Fast Track Court), Etah vice Sri Subhash Chandra-VIII.

No. 1009 Admin. (Services)/2017

Sri **Subhash Chandra-VIII**, Additional District & Sessions Judge (Fast Track Court), Etah to be Additional District & Sessions Judge (Fast Track Court), Etah vice Sri Sanjeev Kumar Tyagi.

No. 1010 Admin. (Services)/2017

Sri **Sanjeev Kumar Tyagi**, Additional District & Sessions Judge (Fast Track Court), Etah to be Additional District & Sessions Judge, Moradabad.

No. 1011 Admin. (Services)/2017

Sri **Neeraj Kumar**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge/ Special Judge, Banda vice Sri Hari Nath Pandey.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Banda in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1012 Admin. (Services)/2017

Sri **Hari Nath Pandey**, Special Judge/ Additional District & Sessions Judge, Banda to be Additional District & Sessions Judge, Faizabad.

No. 1013 Admin. (Services)/2017

Sri **Roop Chandra Ram**, Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge/ Special Judge, Faizabad vice Sri Krishna Pal Singh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Faizabad against the special court created for trying cases under the said Act.

No. 1014 Admin. (Services)/2017

Sri **Krishna Pal Singh**, Special Judge/ Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge, Faizabad.

No. 1015 Admin. (Services)/2017

Sri **Ajay Kumar Srivastava**, Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge (Fast Track Court), Kannauj vice Sri Surya Prakash Sharma.

No. 1016 Admin. (Services)/2017

Sri **Surya Prakash Sharma**, Additional District & Sessions Judge (Fast Track Court), Kannauj to be Additional District & Sessions Judge (Fast Track Court), Sitapur vice Smt. Chandra Sheela.

No. 1017 Admin. (Services)/2017

Smt. **Chandra Sheela**, Additional District & Sessions Judge (Fast Track Court), Sitapur to be Additional District & Sessions Judge, Kanpur Nagar.

No. 1018 Admin. (Services)/2017

Sri **Santosh Kumar-III**, Additional District & Sessions Judge, Sitapur to be Additional District & Sessions Judge (Fast Track Court), Mahoba vice Sri Mahendra Pratap Singh Yadav.

No. 1019 Admin. (Services)/2017

Sri **Mahendra Pratap Singh Yadav**, Additional District & Sessions Judge (Fast Track Court), Mahoba to be Additional District & Sessions Judge (Fast Track Court), Gorakhpur vice Sri Raj Kumar-III.

No. 1020 Admin. (Services)/2017

Sri **Raj Kumar-III**, Additional District & Sessions Judge (Fast Track Court), Gorakhpur to be Additional District & Sessions Judge, Gorakhpur.

No. 1021 Admin. (Services)/2017

Sri **Ashok Kumar Premi**, Special Judge, Court No1 (Prevention of Corruption Act.)/ Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge/ Special Judge, Hamirpur vice Sri Rajesh Kumar Singh.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Hamirpur against the special court created for trying cases under the said Act.

No. 1022 Admin. (Services)/2017

Sri **Rajesh Kumar Singh**, Special Judge/ Additional District & Sessions Judge, Hamirpur to be Additional District & Sessions Judge, Agra.

No. 1023 Admin. (Services)/2017

Sri **Prabhakar 'Rao'**, Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge, Bhadohi at Gyanpur.

No. 1024 Admin. (Services)/2017

Sri **Akhilesh Kumar Pandey**, Additional District & Sessions Judge, Bhadohi at Gyanpur to be Additional District & Sessions Judge (Fast Track Court), Hardoi vice Sri Ram Karan-II.

No. 1025 Admin. (Services)/2017

Sri **Ram Karan-II**, Additional District & Sessions Judge (Fast Track Court), Hardoi to be Additional District & Sessions Judge, Hardoi.

No. 1026 Admin. (Services)/2017

Sri **Vishambhar Prasad**, Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge (Fast Track Court), Maharajganj vice Sri Devendra Singh-II.

No. 1027 Admin. (Services)/2017

Sri **Devendra Singh-II**, Additional District & Sessions Judge (Fast Track Court), Maharajganj to be Additional District & Sessions Judge, Shahjahanpur.

No. 1028 Admin. (Services)/2017

Sri **Shiva Kumar Singh**, Special Judge Court No. 2 (Prevention of Corruption Act.), Bareilly to be Additional District & Sessions Judge (Fast Track Court), Shrawasti at Bhinga vice Sri Chandra Bhan-III.

No. 1029 Admin. (Services)/2017

Sri **Chandra Bhan-III**, Additional District & Sessions Judge (Fast Track Court), Shrawasti at Bhinga to be Additional District & Sessions Judge, Shahjahanpur.

No. 1030 Admin. (Services)/2017

Sushri **Pratima Srivastava**, Additional District & Sessions Judge, Shahjahanpur to be Additional District & Sessions Judge, Meerut.

No. 1031 Admin. (Services)/2017

Sri **Rajesh Upadhyay**, Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge, Unnao.

No. 1032 Admin. (Services)/2017

Sri **Jai Singh Pundir**, Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge (Fast Track Court), Firozabad vice Smt. Mita Kumari.

No. 1033 Admin. (Services)/2017

Smt. **Mita Kumari**, Additional District & Sessions Judge (Fast Track Court), Firozabad to be Additional District & Sessions Judge, Firozabad.

No. 1034 Admin. (Services)/2017

Sri **Tahshildar Singh**, Additional District & Sessions Judge, Banda to be Additional District & Sessions Judge, Ambedkar Nagar at Akbarpur.

No. 1035 Admin. (Services)/2017

Sri **Mridul Kumar Mishra**, Additional District & Sessions Judge, Ambedkar Nagar at Akbarpur to be Additional District & Sessions Judge (Fast Track Court), Bhadohi at Gyanpur vice Sri Angad Prasad-II.

No. 1036 Admin. (Services)/2017

Sri **Angad Prasad-II**, Additional District & Sessions Judge (Fast Track Court), Bhadohi at Gyanpur to be Additional District & Sessions Judge, Bhadohi at Gyanpur

No. 1037 Admin. (Services)/2017

Smt. **Anupama Gopal Nigam**, Principal Judge, Family Court, Kannauj to be Additional District & Sessions Judge/ Special Judge, Barabanki vice Sri Raj Bahadur Singh Maurya.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Barabanki against the special court created for trying cases under the said Act.

No. 1038 Admin. (Services)/2017

Sri **Raj Bahadur Singh Maurya**, Special Judge/ Additional District & Sessions Judge, Barabanki to be Additional District & Sessions Judge (Fast Track Court), Auraiya vice Sri Mahfooz Ali.

No. 1039 Admin. (Services)/2017

Sri **Mahfooz Ali**, Additional District & Sessions Judge (Fast Track Court), Auraiya to be Additional District & Sessions Judge, Ghaziabad.

No. 1040 Admin. (Services)/2017

Sri **Sarvesh Chandra Pandey**, Principal Judge, Family Court, Kanpur Nagar to be Additional District & Sessions Judge, Azamgarh.

No. 1041 Admin. (Services)/2017

Sri **Jagdish Prasad-V**, Additional District & Sessions Judge, Azamgarh to be Additional District & Sessions Judge, Ghaziabad.

No. 1042 Admin. (Services)/2017

Sri **Ram Achal Yadav**, Principal Judge, Family Court, Jalaun at Orai to be Additional District & Sessions Judge, Moradabad.

No. 1043 Admin. (Services)/2017

Sri **Ram Baran Saroj**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge/ Special Judge, Moradabad vice Km. Aradhana Rani.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Moradabad against the special court created for trying cases under the said Act.

No. 1044 Admin. (Services)/2017

Km. **Aradhana Rani**, Special Judge/ Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge, Moradabad.

No. 1045 Admin. (Services)/2017

Sri **Sanjay Kumar Verma**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge, Azamgarh.

No. 1046 Admin. (Services)/2017

Sri **Udai Pratap Singh**, Additional District & Sessions Judge, Azamgarh to be posted as Joint Registrar (Judicial) (Accounts), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.

No. 1047 Admin. (Services)/2017

Sri **Shakeel-Ur-Rahman Khan**, Additional District & Sessions Judge, Azamgarh to be Additional District & Sessions Judge, Agra.

No. 1048 Admin. (Services)/2017

Smt. **Kiran Bala**, Additional District & Sessions Judge, Buduan to be Additional District & Sessions Judge (Fast Track Court), Budaun vice Smt. Reeta Kaushik.

No. 1049 Admin. (Services)/2017

Smt. **Reeta Kaushik**, Additional District & Sessions Judge (Fast Track Court), Budaun to be Additional District & Sessions Judge/ Special Judge, Budaun vice Sri Vikas Kumar-I.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Budaun against the special court created for trying cases under the said Act.

No. 1050 Admin. (Services)/2017

Sri **Vikas Kumar-I**, Special Judge/ Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge, Bulandshahr.

No. 1051 Admin. (Services)/2017

Sri **Husain Ahmad Ansari**, Additional District & Sessions Judge, Bulandshahr to be Additional District & Sessions Judge (Fast Track Court), Bulandshahr vice Sri Mohan Lal Vishwakarma.

No. 1052 Admin. (Services)/2017

Sri **Mohan Lal Vishwakarma**, Additional District & Sessions Judge (Fast Track Court), Bulandshahr to be Additional District & Sessions Judge, Anpara-Sonbhadra.

No. 1053 Admin. (Services)/2017

Sri **Ramesh Chandra-V**, Additional District & Sessions Judge, Anpara-Sonbhadra to be Additional District & Sessions Judge, Baghpat.

No. 1054 Admin. (Services)/2017

Sri **Lal Chandra-II**, Additional District & Sessions Judge, Baghpat to be Additional District & Sessions Judge, Chitrakoot.

No. 1055 Admin. (Services)/2017

Sri **Suresh Chandra Arya**, Principal Judge, Family Court, Chitrakoot to be Additional District & Sessions Judge, Faizabad.

No. 1056 Admin. (Services)/2017

Sri **Harendra Bahadur Singh**, Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge, Lucknow.

No. 1057 Admin. (Services)/2017

Sri **Rajendra Singh-IV**, Special Judge Court No. 1 (Prevention of Corruption Act.)/ Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge/ Special Judge, Chandauli in the vacant Court.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Chandauli in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1058 Admin. (Services)/2017

Sri **Peeush Pandey**, Principal Judge, Family Court, Baghpat to be Additional District & Sessions Judge, Pratapgarh.

No. 1059 Admin. (Services)/2017

Sri **Ishtiaq Ali**, Additional District & Sessions Judge, Pratapgarh to be Additional District & Sessions Judge (Fast Track Court), Rampur vice Sri Ram Swaroop Saroj.

No. 1060 Admin. (Services)/2017

Sri **Ram Swaroop Saroj**, Additional District & Sessions Judge (Fast Track Court), Rampur to be Additional District & Sessions Judge/ Special Judge, Rampur in the vacant Court.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Rampur against the special court created for trying cases under the said Act.

No. 1061 Admin. (Services)/2017

Sri **Suresh Chandra Bharti**, Additional District & Sessions Judge, Bahraich to be Additional District & Sessions Judge/ Special Judge, Saharanpur vice Sri Sanjay Kumar-II.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Saharanpur against the special court created for trying cases under the said Act.

No. 1062 Admin. (Services)/2017

Sri **Sanjay Kumar-II**, Special Judge/ Additional District & Sessions Judge, Saharanpur to be Additional District & Sessions Judge (Fast Track Court), Chitrakoot vice Sri Ashish Jain.

No. 1063 Admin. (Services)/2017

Sri **Ashish Jain**, Additional District & Sessions Judge (Fast Track Court), Chitrakoot to be Additional District & Sessions Judge, Hathras.

No. 1064 Admin. (Services)/2017

Sri **Shambhu Nath**, Principal Judge, Family Court, Shrawasti to be Additional District & Sessions Judge/ Special Judge, Fatehpur vice Sri Ved Pal Singh.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Fatehpur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1065 Admin. (Services)/2017

Sri **Ved Pal Singh**, Special Judge/ Additional District & Sessions Judge, Fatehpur to be Additional District & Sessions Judge/ Special Judge, Bijnor vice Sri Alok Kumar Parasar.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bijnor against the special court created for trying cases under the said Act.

No. 1066 Admin. (Services)/2017

Sri **Alok Kumar Parasar**, Special Judge/ Additional District & Sessions Judge, Bijnor to be Additional District & Sessions Judge, Ballia.

No. 1067 Admin. (Services)/2017

Sri **Amar Pal Singh**, Additional District & Sessions Judge, Ballia to be Additional District & Sessions Judge, Mathura.

No. 1068 Admin. (Services)/2017

Sri **Viveka Nand Sharan Tripathi**, Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge (Fast Track Court), Mathura vice Smt. Manorama.

No. 1069 Admin. (Services)/2017

Smt. **Manorama**, Additional District & Sessions Judge (Fast Track Court), Mathura to be Additional District & Sessions Judge (Fast Track Court), Ballia vice Sri Ratnesh Mani Tripathi.

No. 1070 Admin. (Services)/2017

Sri **Ratnesh Mani Tripathi**, Additional District & Sessions Judge (Fast Track Court), Ballia to be Additional District & Sessions Judge, Meerut.

No. 1071 Admin. (Services)/2017

Sri **Umesh Prakash**, Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge/ Special Judge, Jalaun at Orai vice Sri Sanjay Kumar-VII.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Jalaun at Orai against the special court created for trying cases under the said Act.

No. 1072 Admin. (Services)/2017

Sri **Sanjay Kumar-VII**, Special Judge/ Additional District & Sessions Judge, Jalaun at Orai to be Additional District & Sessions Judge, Aligarh.

No. 1073 Admin. (Services)/2017

Sri **Narendra Kumar Singh**, Additional District & Sessions Judge, Aligarh to be Additional District & Sessions Judge, Gorakhpur.

No. 1074 Admin. (Services)/2017

Sri **Utkarsh Chaturvedi**, Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge/ Special Judge, Sultanpur vice Sri Jamal Masood Abbasi.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Sultanpur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1075 Admin. (Services)/2017

Sri **Jamal Masood Abbasi**, Special Judge/ Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judge, Sultanpur.

No. 1076 Admin. (Services)/2017

Sri **Pramod Kumar-II**, Principal Judge, Family Court, Sultanpur to be Additional District & Sessions Judge, Shahjahanpur.

No. 1077 Admin. (Services)/2017

Sri **Krishna Chandra Pandey**, Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge (Fast Track Court), Bahraich vice Sri Nand Pratap Ojha.

No. 1078 Admin. (Services)/2017

Sri **Nand Pratap Ojha**, Additional District & Sessions Judge (Fast Track Court), Bahraich to be Additional District & Sessions Judge (Fast Track Court), Bahraich vice Sri Anil Kumar Vashistha.

No. 1079 Admin. (Services)/2017

Sri **Anil Kumar Vashistha**, Additional District & Sessions Judge (Fast Track Court), Bahraich to be Additional District & Sessions Judge, Moradabad.

No. 1080 Admin. (Services)/2017

Sri **Intekhab Alam**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge (Fast Track Court), Moradabad vice Sri Manoj Kumar Agrawal.

No. 1081 Admin. (Services)/2017

Sri **Manoj Kumar Agrawal**, Additional District & Sessions Judge (Fast Track Court), Moradabad to be Additional District & Sessions Judge (Fast Track Court), Lalitpur vice Sri Lokesh Rai.

No. 1082 Admin. (Services)/2017

Sri **Lokesh Rai**, Additional District & Sessions Judge (Fast Track Court), Lalitpur to be Additional District & Sessions Judge, Varanasi

No. 1083 Admin. (Services)/2017

Sri **Vikas Saxena-II**, Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge, Etawah.

No. 1084 Admin. (Services)/2017

Sri **Padmakar Mani Tripathi**, Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge, Lucknow.

No. 1085 Admin. (Services)/2017

Sri **Ramesh Kumar Yadav**, Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge (Fast Track Court), Chandauli vice Sri Rajesh Kumar Rai.

No. 1086 Admin. (Services)/2017

Sri **Rajesh Kumar Rai**, Additional District & Sessions Judge (Fast Track Court), Chandauli to be Additional District & Sessions Judge, Chandauli.

No. 1087 Admin. (Services)/2017

Sri **Neel Kuntha Sahay**, Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge/ Special Judge, Jhansi vice Sri Sushil Kumar-II.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Jhansi in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1088 Admin. (Services)/2017

Sri **Sushil Kumar-II**, Special Judge/ Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge, Jhansi.

No. 1089 Admin. (Services)/2017

Dr. **Ajay Krishna Vishvesha**, Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge, Hathras.

No. 1090 Admin. (Services)/2017

Sri **Surendra Mohan Sahay**, Additional District & Sessions Judge, Hathras to be Additional District & Sessions Judge (Fast Track Court), Hathras vice Sri Raj Kumar Bansal.

No. 1091 Admin. (Services)/2017

Sri **Raj Kumar Bansal**, Additional District & Sessions Judge (Fast Track Court), Hathras to be Additional District & Sessions Judge, Hathras.

No. 1092 Admin. (Services)/2017

On reversion to the regular line, Sri **Syed Waiz Mian**, Judicial Member, Commercial Tax Tribunal, Aligarh to be Additional District & Sessions Judge, Hamirpur.

No. 1093 Admin. (Services)/2017

Smt. **Deepa Jain**, Additional District & Sessions Judge, Hamirpur to be Additional District & Sessions Judge/ Special Judge, Hamirpur vice Sri Santosh Kumar Srivastava.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Hamirpur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1094 Admin. (Services)/2017

Sri **Santosh Kumar Srivastava**, Special Judge/ Additional District & Sessions Judge, Hamirpur to be Additional District & Sessions Judge, Gorakhpur.

No. 1095 Admin. (Services)/2017

Sri **Sita Ram Verma**, Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge/ Special Judge, Gorakhpur vice Sri Rakesh Dhar Dubey.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Gorakhpur against the special court created for trying cases under the said Act.

No. 1096 Admin. (Services)/2017

Sri **Rakesh Dhar Dubey**, Special Judge/ Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge, Gorakhpur.

No. 1097 Admin. (Services)/2017

Sri **Shamshul Haque**, Special Judge (Court No. 3 Prevention of Corruption Act.)/ Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge/ Special Judge, Hamirpur vice Sri Sanjay Kumar Yadav-III.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Hamirpur against the special court created for trying cases under the said Act.

No. 1098 Admin. (Services)/2017

Sri **Sanjay Kumar Yadav-III**, Special Judge/ Additional District & Sessions Judge, Hamirpur to be Additional District & Sessions Judge, Aligarh.

No. 1099 Admin. (Services)/2017

Sri **Achchhe Lal Saroj**, Additional District & Sessions Judge, Aligarh to be Additional District & Sessions Judge (Fast Track Court), Aligarh vice Sri Jamshed Ali.

No. 1100 Admin. (Services)/2017

Sri **Jamshed Ali**, Additional District & Sessions Judge (Fast Track Court), Aligarh to be Additional District & Sessions Judge (Fast Track Court), Balrampur vice Sri Surendra Kumar Singh-II.

No. 1101 Admin. (Services)/2017

Sri **Surendra Kumar Singh-II**, Additional District & Sessions Judge (Fast Track Court), Balrampur to be Additional District & Sessions Judge, Jhansi.

No. 1102 Admin. (Services)/2017

Smt. **Manisha**, Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge (Fast Track Court), Jhansi vice Sri Suresh Chand-II.

No. 1103 Admin. (Services)/2017

Sri **Suresh Chand-II**, Additional District & Sessions Judge (Fast Track Court), Jhansi to be Additional District & Sessions Judge, Bahraich.

No. 1104 Admin. (Services)/2017

Sri **Brij Lal**, Additional District & Sessions Judge, Bahraich to be Additional District & Sessions Judge/ Special Judge, Bahraich vice Sri Narendra Kumar-IV.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bahraich against the special court created for trying cases under the said Act.

No. 1105 Admin. (Services)/2017

Sri **Narendra Kumar-IV**, Special Judge/ Additional District & Sessions Judge, Bahraich to be Additional District & Sessions Judge, Bahraich.

No. 1106 Admin. (Services)/2017

Sri **Sita Ram Nigam**, Additional District & Sessions Judge, Bahraich to be Additional District & Sessions Judge/ Special Judge, Aligarh vice Sri Vinay Kumar-III.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Aligarh against the special court created for trying cases under the said Act.

No. 1107 Admin. (Services)/2017

Sri **Badri Vishal Pandey**, Special Judge, Court No. 4 (Prevention of Corruption Act.), Gorakhpur to be Additional District & Sessions Judge, Allahabad.

No. 1108 Admin. (Services)/2017

Smt. **Suchi Srivastava**, Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge (Fast Track Court), Allahabad vice Sri Ashokeshwar Kumar Ravi.

No. 1109 Admin. (Services)/2017

Sri **Ashokeshwar Kumar Ravi**, Additional District & Sessions Judge (Fast Track Court), Allahabad to be Additional District & Sessions Judge, Lucknow.

No. 1110 Admin. (Services)/2017

On reversion to the regular line, Sri **Rajiv Sharma**, Registrar (Judicial) (Listing), High Court, Allahabad to be Additional District & Sessions Judge, Bijnor.

No. 1111 Admin. (Services)/2017

Sri **Dharam Raj Mishra**, Additional District & Sessions Judge, Bijnor to be Additional District & Sessions Judge/ Special Judge, Basti vice Sri Ashok Kumar Singh-VII.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Basti in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1112 Admin. (Services)/2017

Sri **Ashok Kumar Singh-VII**, Special Judge/ Additional District & Sessions Judge, Basti to be Additional District & Sessions Judge, Basti.

No. 1113 Admin. (Services)/2017

Sri **Vinay Khare**, Additional District & Sessions Judge, Basti to be Additional District & Sessions Judge/ Special Judge, Basti vice Sri Ram Milan Singh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Basti against the special court created for trying cases under the said Act.

No. 1114 Admin. (Services)/2017

Sri **Ram Milan Singh**, Special Judge/ Additional District & Sessions Judge, Basti to be Additional District & Sessions Judge, Basti.

No. 1115 Admin. (Services)/2017

Sri **Vivek Tripathi**, Additional District & Sessions Judge, Basti to be Additional District & Sessions Judge, Etawah.

No. 1116 Admin. (Services)/2017

Sri **Umesh Chandra Pandey-II**, Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge (Fast Track Court), Etawah vice Dr. (Smt.) Vidushi Singh.

No. 1117 Admin. (Services)/2017

Dr. (Smt.) **Vidushi Singh**, Additional District & Sessions Judge (Fast Track Court), Etawah to be Additional District & Sessions Judge/ Special Judge, Lucknow vice Sri Vatsal Srivastava.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Lucknow against the special court created for trying cases under the said Act.

No. 1118 Admin. (Services)/2017

Sri **Vatsal Srivastava**, Special Judge/ Additional District & Sessions Judge, Lucknow to be Special Judge, Anti-Corruption (UPSEB), Lucknow in the vacant Court.

No. 1119 Admin. (Services)/2017

Sri **Sanjeev Shukla**, Special Judge, Anti-Corruption, CBI (West), Lucknow to be Additional District & Sessions Judge, Pilibhit.

No. 1120 Admin. (Services)/2017

Sri **Pankaj Kumar Upadhyay**, Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge/ Special Judge, Pilibhit vice Sri Ahasan Husain.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Pilibhit in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1121 Admin. (Services)/2017

Sri **Ahasan Husain**, Special Judge/ Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge/ Special Judge, Pilibhit in the vacant court.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Pilibhit against the special court created for trying cases under the said Act.

No. 1122 Admin. (Services)/2017

Smt. **Lalita Gupta**, Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge (Fast Track Court), Saharanpur vice Sri Sabhajeet Yadav.

No. 1123 Admin. (Services)/2017

Sri **Sabhajeet Yadav**, Additional District & Sessions Judge (Fast Track Court), Saharanpur to be Additional District & Sessions Judge, Saharanpur.

No. 1124 Admin. (Services)/2017

Sri **Surendra Singh-I**, Principal Judge, Family Court, Mainpuri to be Additional District & Sessions Judge, Allahabad.

No. 1125 Admin. (Services)/2017

Smt. **Kamlesh Kuchhal**, Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge, Moradabad.

No. 1126 Admin. (Services)/2017

Smt. **Kalpana**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge/ Special Judge, Azamgarh vice Sri Santosh Kumar Tiwari.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Azamgarh against the special court created for trying cases under the said Act.

No. 1127 Admin. (Services)/2017

Sri **Santosh Kumar Tiwari**, Special Judge/ Additional District & Sessions Judge, Azamgarh to be Additional District & Sessions Judge, Azamgarh.

No. 1128 Admin. (Services)/2017

Sri **Ram Kishor-IV**, Additional District & Sessions Judge, Azamgarh to be Additional District & Sessions Judge (Fast Track Court), Azamgarh vice Sri Brijendra Kumar Tyagi.

No. 1129 Admin. (Services)/2017

Sri **Brijendra Kumar Tyagi**, Additional District & Sessions Judge (Fast Track Court), Azamgarh to be Additional District & Sessions Judge, Muzaffarnagar.

No. 1130 Admin. (Services)/2017

Sri **Umesh Chandra**, Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge/ Special Judge, Muzaffarnagar vice Sri Abhimanyu.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Muzaffarnagar against the special court created for trying cases under the said Act.

No. 1131 Admin. (Services)/2017

Sri **Abhimanyu**, Special Judge/ Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge, Muzaffarnagar.

No. 1132 Admin. (Services)/2017

Sri **Dinesh Chand**, Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge, Allahabad.

No. 1133 Admin. (Services)/2017

On reversion to the regular line, Sri **Ram Manohar Narayan Mishra**, Additional Director, Judicial Training & Research Institute, U.P., Lucknow to be Additional District & Sessions Judge, Allahabad.

No. 1134 Admin. (Services)/2017

Sri **Prem Nath**, Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge/ Special Judge, Allahabad vice Sri Brij Mohan Gupta-II.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Allahabad in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1135 Admin. (Services)/2017

Sri **Brij Mohan Gupta-II**, Special Judge/ Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge/ Special Judge, Allahabad vice Sri Griesh Kumar Vaish.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Allahabad against the special court created for trying cases under the said Act.

No. 1136 Admin. (Services)/2017

Sri **Griesh Kumar Vaish**, Special Judge/ Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge, Allahabad.

No. 1137 Admin. (Services)/2017

Sri **Umesh Kumar Sirohi**, Principal Judge, Family Court, Ambedkar Nagar to be Additional District & Sessions Judge, Firozabad.

No. 1138 Admin. (Services)/2017

Sri **Mohd. Ghazali**, Additional District & Sessions Judge, Firozabad to be Additional District & Sessions Judge (Fast Track Court), Mau vice Sri Veer Nayak Singh.

No. 1139 Admin. (Services)/2017

Sri **Veer Nayak Singh**, Additional District & Sessions Judge (Fast Track Court), Mau to be Additional District & Sessions Judge, Mau.

No. 1140 Admin. (Services)/2017

On reversion to the regular line, Sri **Adil Aftab Ahmad**, Officer-on-Special Duty (Judicial) (Criminal), High Court of Judicature at Allahabad to be Additional District & Sessions Judge (Fast Track Court), Mau vice Sri Dharmendra Kumar Pandey.

No. 1141 Admin. (Services)/2017

Sri **Dharmendra Kumar Pandey**, Additional District & Sessions Judge (Fast Track Court), Mau to be Additional District & Sessions Judge, Sitapur.

No. 1142 Admin. (Services)/2017

Sri **Rananjay Kumar Verma**, Additional District & Sessions Judge, Sitapur to be Additional District & Sessions Judge/ Special Judge, Unnao vice Sri Surendra Singh-II.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Unnao against the special court created for trying cases under the said Act.

No. 1143 Admin. (Services)/2017

Sri **Surendra Singh-II**, Special Judge/ Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge, Aligarh.

No. 1144 Admin. (Services)/2017

Sri **Sanjay Kumar-III**, Additional District & Sessions Judge, Gonda to be Additional District & Sessions Judge, Jhansi.

No. 1145 Admin. (Services)/2017

Sri **Digvijay Nath**, Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge, Hardoi.

No. 1146 Admin. (Services)/2017

Sri **Jai Prakash Pandey**, Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge/ Special Judge, Hardoi vice Sri Harvir Singh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Hardoi against the special court created for trying cases under the said Act.

No. 1147 Admin. (Services)/2017

Sri **Harvir Singh**, Special Judge/ Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge, Moradabad.

No. 1148 Admin. (Services)/2017

Smt. **Anita Raj**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge, Kasganj.

No. 1149 Admin. (Services)/2017

Sri **Suresh Chand-I**, Additional District & Sessions Judge, Kasganj to be Additional District & Sessions Judge (Fast Track Court), Amroha vice Sri Arvind Kumar Singh-II.

No. 1150 Admin. (Services)/2017

Sri **Arvind Kumar Singh-II**, Additional District & Sessions Judge (Fast Track Court), Amroha to be Additional District & Sessions Judge (Fast Track Court), Ambedkar Nagar at Akbarpur vice Sri Anil Kumar-II.

No. 1151 Admin. (Services)/2017

Sri **Anil Kumar-II**, Additional District & Sessions Judge (Fast Track Court), Ambedkar Nagar at Akbarpur to be Additional District & Sessions Judge, Agra.

No. 1152 Admin. (Services)/2017

Sri **Akhilesh Dubey**, Additional District & Sessions Judge (Fast Track Court), Amroha to be Additional District & Sessions Judge/ Special Judge, Amroha vice Sri Bhagwan Dayal Bharti.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Amroha in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1153 Admin. (Services)/2017

Sri **Bhagwan Dayal Bharti**, Special Judge/ Additional District & Sessions Judge, Amroha to be Additional District & Sessions Judge (Fast Track Court), Amroha vice Sri Akhilesh Dubey.

No. 1154 Admin. (Services)/2017

Sri **Paras Nath Rai**, Principal Judge, Family Court, Bijnor to be Additional District & Sessions Judge, Jhansi.

No. 1155 Admin. (Services)/2017

Sri **Mahendra Singh-III**, Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge (Fast Track Court), Ambedkar Nagar vice Sri Vinor Kumar Jaiswal.

No. 1156 Admin. (Services)/2017

Sri **Vinod Kumar Jaiswal**, Additional District & Sessions Judge (Fast Track Court), Ambedkar Nagar to be Additional District & Sessions Judge, Agra.

No. 1157 Admin. (Services)/2017

On reversion to the regular line, Sri **Irfan Qamar**, Joint Registrar (Judicial) (Selection and Appointment), High Court of Judicature at Allahabad to be Additional District & Sessions Judge, Meerut.

No. 1158 Admin. (Services)/2017

Sri **Rahul Kumar Katyan**, Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge, Sitapur.

No. 1159 Admin. (Services)/2017

Sri **Yadavendra Singh**, Additional District & Sessions Judge, Sitapur to be Additional District & Sessions Judge (Fast Track Court), Farrukhabad vice Sri Perwaiz Ahmad.

No. 1160 Admin. (Services)/2017

Sri **Perwaiz Ahmad**, Additional District & Sessions Judge (Fast Track Court), Farrukhabad to be Additional District & Sessions Judge, Farrukhabad.

No. 1161 Admin. (Services)/2017

Smt. **Shazia Nazar Zaidi**, Additional District & Sessions Judge, Farrukhabad to be Additional District & Sessions Judge/ Special Judge, Farrukhabad vice Km. Indu Dwivedi.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Farrukhabad against the special court created for trying cases under the said Act.

No. 1162 Admin. (Services)/2017

Km. **Indu Dwivedi**, Special Judge/ Additional District & Sessions Judge, Farrukhabad to be Additional District & Sessions Judge/ Special Judge, Farrukhabad vice Sri Shiv Singh Yadav.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Farrukhabad against the special court created for trying cases under the said Act.

No. 1163 Admin. (Services)/2017

Sri **Shiv Singh Yadav**, Special Judge/ Additional District & Sessions Judge, Farrukhabad to be Additional District & Sessions Judge, Meerut.

No. 1164 Admin. (Services)/2017

Sri **Ajay Kumar Srivastava-I**, Principal Judge, Family Court, Sonbhadra to be Additional District & Sessions Judge, Mathura.

No. 1165 Admin. (Services)/2017

Sri **Jai Prakash Tiwari**, Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge/ Special Judge, Mathura vice Sri Veer Kanedi Lal.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Mathura against the special court created for trying cases under the said Act.

No. 1166 Admin. (Services)/2017

Sri **Veer Kanedi Lal**, Special Judge/ Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge (Fast Track Court), Ballia vice Sri Narendra Singh.

No. 1167 Admin. (Services)/2017

Sri **Narendra Singh**, Additional District & Sessions Judge (Fast Track Court), Ballia to be Additional District & Sessions Judge/ Special Judge, Ballia vice Sri Sushil Kumar Shashi.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Ballia against the special court created for trying cases under the said Act.

No. 1168 Admin. (Services)/2017

Sri **Sushil Kumar Shashi**, Special Judge/ Additional District & Sessions Judge, Ballia to be Special Judge, Anti-Corruption (UPSEB), Gorakhpur vice Sri Akhilesh Kumar Pathak.

No. 1169 Admin. (Services)/2017

Sri **Akhilesh Kumar Pathak**, Special Judge, Anti-Corruption (UPSEB), Gorakhpur to be Additional District & Sessions Judge (Fast Track Court), Ramabai Nagar/ Kanpur Dehat vice Km. Manjula Sircar.

No. 1170 Admin. (Services)/2017

Km. **Manjula Sircar**, Additional District & Sessions Judge (Fast Track Court), Ramabai Nagar/ Kanpur Dehat to be Additional District & Sessions Judge, Barabanki.

No. 1171 Admin. (Services)/2017

Sri **Chandra Bhanu Singh**, Principal Judge, Family Court, Jhansi to be Additional District & Sessions Judge (Fast Track Court), Ballia vice Sri Manoj Kumar Rai.

No. 1172 Admin. (Services)/2017

Sri **Manoj Kumar Rai**, Additional District & Sessions Judge (Fast Track Court), Ballia to be Additional District & Sessions Judge, Gorakhpur.

No. 1173 Admin. (Services)/2017

Sri **Ram Sudh Singh**, Principal Judge, Family Court, Ballia to be Additional District & Sessions Judge, Muzaffar Nagar.

No. 1174 Admin. (Services)/2017

Sri **Arbind Kumar Upadhyay**, Additional District & Sessions Judge, Muzaffar Nagar to be Additional District & Sessions Judge, Unnao.

No. 1175 Admin. (Services)/2017

On reversion to the regular line, Sri **Durg Narain Singh**, Special Secretary & Additional L.R, Government of U.P, Lucknow to be Additional District & Sessions Judge, Anoopshahar (Bulandshahar).

No. 1176 Admin. (Services)/2017

Sri **Tej Bahadur Singh**, Principal Judge, Family Court, Muzaffar Nagar to be Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat.

No. 1177 Admin. (Services)/2017

Sri **Nishes Kumar**, Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat to be Additional District & Sessions Judge/ Special Judge, Ramabai Nagar/ Kanpur Dehat vice Sri Vijendra Singh.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Ramabai Nagar/ Kanpur Dehat in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1178 Admin. (Services)/2017

Sri **Vijendra Singh**, Special Judge/ Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat to be Additional District & Sessions Judge/ Special Judge, Ramabai Nagar/ Kanpur Dehat vice Brij Bhushan Yadav.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Ramabai Nagar/ Kanpur Dehat against the special court created for trying cases under the said Act.

No. 1179 Admin. (Services)/2017

Sri **Brij Bhushan Yadav**, Special Judge/ Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat to be Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat.

No. 1180 Admin. (Services)/2017

Sri **Ram Sulin Singh**, Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat to be Additional District & Sessions Judge, Balrampur.

No. 1181 Admin. (Services)/2017

Sri **Ashok Kumar Singh-V**, Additional District & Sessions Judge, Balrampur to be Additional District & Sessions Judge (Fast Track Court), Balrampur vice Sri Sunil Kumar-V.

1182 Admin. (Services)/2017

No.

Sri **Sunil Kumar-V**, Additional District & Sessions Judge (Fast Track Court), Balrampur to be Additional District & Sessions Judge, Bijnor.

No. 1183 Admin. (Services)/2017

Sri **Mumtaz Ali**, Additional District & Sessions Judge, Bijnor to be Additional District & Sessions Judge (Fast Track Court), Bijnor vice Sri Rajnish Kumar.

No. 1184 Admin. (Services)/2017

Sri **Rajnish Kumar**, Additional District & Sessions Judge (Fast Track Court), Bijnor to be Additional District & Sessions Judge, Bijnor.

No. 1185 Admin. (Services)/2017

On reversion to the regular line, **Sri Ravindra Kumar-II**, Judicial Magistrate, Commercial Tax Tribunal, Varanasi to be Additional District & Sessions Judge, Kanpur Nagar.

No. 1186 Admin. (Services)/2017

Sri **Shailesh Kumar Tiwari**, Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge, Amroha.

No. 1187 Admin. (Services)/2017

Sri **Arun Kumar Mall**, Additional District & Sessions Judge, Banda to be Additional District & Sessions Judge/ Special Judge, Banda vice Sri Narendra Kumar Jha.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Banda against the special court created for trying cases under the said Act.

No. 1188 Admin. (Services)/2017

Sri **Narendra Kumar Jha**, Special Judge/ Additional District & Sessions Judge, Banda to be Additional District & Sessions Judge, Varanasi.

No. 1189 Admin. (Services)/2017

Sri **Achal Sachdev**, Special Judge Court No. 1 (Prevention of Corruption Act.)/ Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat.

No. 1190 Admin. (Services)/2017

Sri **Dharni Dhar Ojha**, Special Judge Court No. 4 (Prevention of Corruption Act.)/ Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge, Deoria.

No. 1191 Admin. (Services)/2017

Sri **Dinesh Kumar-I**, Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge (Fast Track Court), Deoria vice Sri Rajendra Prasad Tripathi.

No. 1192 Admin. (Services)/2017

Sri **Rajendra Prasad Tripathi**, Additional District & Sessions Judge (Fast Track Court), Deoria to be Additional District & Sessions Judge, Deoria.

No. 1193 Admin. (Services)/2017

Sri **Ram Kesh**, Principal Judge, Family Court, Deoria to be Additional District & Sessions Judge, Allahabad.

No. 1194 Admin. (Services)/2017

Smt. **Mridula Kumar**, Principal Judge, Family Court, Basti to be Additional District & Sessions Judge/ Special Judge, Etah, Sri Surendra Prasad (Mishra).

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Etah against the special court created for trying cases under the said Act.

No. 1195 Admin. (Services)/2017

Sri **Surendra Prasad (Mishra)**, Special Judge/ Additional District & Sessions Judge, Etah to be Additional District & Sessions Judge/ Special Judge, Etah vice Sri Manvendra Singh.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Etah against the special court created for trying cases under the said Act.

No. 1196 Admin. (Services)/2017

Sri **Manvendra Singh**, Special Judge/ Additional District & Sessions Judge, Etah to be Additional District & Sessions Judge/ Special Judge, Meerut vice Sri Mukesh Mishra.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Meerut against the special court created for trying cases under the said Act.

No. 1197 Admin. (Services)/2017

Sri **Mukesh Mishra**, Special Judge/ Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge, Meerut.

No. 1198 Admin. (Services)/2017

Sri **Pramod Kumar Srivastava-II**, Additional District & Sessions Judge, Meerut to be Special Judge, Anti-Corruption (UPSEB), Meerut vice Sri Abdul Shahid.

No. 1199 Admin. (Services)/2017

Sri **Abdul Shahid**, Special Judge, Anti-Corruption (UPSEB), Meerut to be Additional District & Sessions Judge, Meerut.

No. 1200 Admin. (Services)/2017

Sri **Sunil Kumar Srivastava**, Additional District & Sessions Judge, Banda to be Additional District & Sessions Judge, Meerut.

No. 1201 Admin. (Services)/2017

Sri **Pramod Kumar-III**, Principal Judge, Family Court, Banda to be Additional District & Sessions Judge, Aligarh.

No. 1202 Admin. (Services)/2017

Smt. **Sangeeta Srivastava**, Principal Judge, Family Court, Siddharth Nagar to be Additional District & Sessions Judge/ Special Judge, Kanpur Nagar vice Sri Anupam Kumar.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Kanpur Nagar against the special court created for trying cases under the said Act.

No. 1203 Admin. (Services)/2017

Sri **Anupam Kumar**, Special Judge/ Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge, Kaushambi.

No. 1204 Admin. (Services)/2017

Sri **Sanjay Kumar Malik**, Additional District & Sessions Judge, Kaushambi to be Additional District & Sessions Judge/ Special Judge, Jhansi vice Sri Shakeel Ahmad Khan.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Jhansi against the special court created for trying cases under the said Act.

No. 1205 Admin. (Services)/2017

Sri **Shakeel Ahmad Khan**, Special Judge/ Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge/ Special Judge, Jhansi vice Sri Satish Kumar-II.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Jhansi against the special court created for trying cases under the said Act.

No. 1206 Admin. (Services)/2017

Sri **Satish Kumar-II**, Special Judge/ Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge, Ghazipur.

No. 1207 Admin. (Services)/2017

Sri **Rupesh Ranjan**, Additional District & Sessions Judge, Ghazipur to be Additional District & Sessions Judge, Sitapur.

No. 1208 Admin. (Services)/2017

Sri **Chandra Prakash Tewari**, Additional District & Sessions Judge, Sitapur to be Additional District & Sessions Judge, Kanpur Nagar.

No. 1209 Admin. (Services)/2017

Sri **Amarjeet Verma**, Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge, Pilibhit.

No. 1210 Admin. (Services)/2017

Sri **Sunit Chandra (Sonu)**, Additional District & Sessions Judge, Gautam Budh Nagar to be Additional District & Sessions Judge, Bijnor.

No. 1211 Admin. (Services)/2017

Sri **Naseem Ahmad**, Additional District & Sessions Judge, Bijnor to be Additional District & Sessions Judge, Aligarh.

No. 1212 Admin. (Services)/2017

Sri **Arvind Kumar-II**, Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge (Fast Track Court), Deoria vice Sri Trilok Pal Singh.

No. 1213 Admin. (Services)/2017

Sri **Trilok Pal Singh**, Additional District & Sessions Judge (Fast Track Court), Deoria to be Additional District & Sessions Judge (Fast Track Court), Rampur vice Sri Prashant Mittal.

No. 1214 Admin. (Services)/2017

Sri **Prashant Mittal**, Additional District & Sessions Judge (Fast Track Court), Rampur to be Additional District & Sessions Judge (Fast Track Court), Pratapgarh vice Sri Ajay Singh.

No. 1215 Admin. (Services)/2017

Sri **Ajay Singh**, Additional District & Sessions Judge (Fast Track Court), Pratapgarh to be Additional District & Sessions Judge (Fast Track Court), Bareilly vice Sri Anil Kumar-IV.

No. 1216 Admin. (Services)/2017

Sri **Anil Kumar-IV**, Additional District & Sessions Judge (Fast Track Court), Bareilly to be Additional District & Sessions Judge (Fast Track Court), Gautam Budh Nagar vice Sri Nirmal Chandra Semwal.

No. 1217 Admin. (Services)/2017

Sri **Nirmal Chandra Semwal**, Additional District & Sessions Judge (Fast Track Court), Gautam Budh Nagar to be Additional District & Sessions Judge (Fast Track Court), Lakhimpur Kheri vice Smt. Anamika Chauhan.

No. 1218 Admin. (Services)/2017

Smt. **Anamika Chauhan**, Additional District & Sessions Judge (Fast Track Court), Lakhimpur Kheri to be Additional District & Sessions Judge (Fast Track Court), Saharanpur vice Smt. Neetu Pathak.

No. 1219 Admin. (Services)/2017

Smt. **Neetu Pathak**, Additional District & Sessions Judge (Fast Track Court), Saharanpur to be Additional District & Sessions Judge (Fast Track Court), Lucknow vice Dr. (Smt.) Pallavi Agarwal.

No. 1220 Admin. (Services)/2017

Dr. (Smt.) **Pallavi Agarwal**, Additional District & Sessions Judge (Fast Track Court), Lucknow to be Additional District & Sessions Judge (Fast Track Court), Bijnor vice Sri Mahendra Singh-IV.

No. 1221 Admin. (Services)/2017

Sri **Mahendra Singh-IV**, Additional District & Sessions Judge (Fast Track Court), Bijnor to be Additional District & Sessions Judge (Fast Track Court), Jaunpur vice Sri Sunil Kumar Singh-II.

No. 1222 Admin. (Services)/2017

Sri **Sunil Kumar Singh-II**, Additional District & Sessions Judge (Fast Track Court), Jaunpur to be Additional District & Sessions Judge, Jaunpur.

No. 1223 Admin. (Services)/2017

Sri **Ashok Kumar-X**, Additional District & Sessions Judge, Jaunpur to be Additional District & Sessions Judge/ Special Judge, Jaunpur vice Sri Bans Bahadur Yadav.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Jaunpur against the special court created for trying cases under the said Act.

No. 1224 Admin. (Services)/2017

Sri **Bans Bahadur Yadav**, Special Judge/ Additional District & Sessions Judge, Jaunpur to be Additional District & Sessions Judge, Chandausi (Moradabad).

No. 1225 Admin. (Services)/2017

Sri **Ravindra Kumar-I**, Additional District & Sessions Judge, Chandausi (Moradabad) to be Additional District & Sessions Judge, Kasganj.

No. 1226 Admin. (Services)/2017

Sri **Himanshu Bhatnagar**, Additional District & Sessions Judge, Kasganj to be Additional District & Sessions Judge, Muzaffarnagar.

No. 1227 Admin. (Services)/2017

Sri **Mayank Chauhan**, Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge, Bareilly.

No. 1228 Admin. (Services)/2017

On reversion to the regular line, Sri **Sanjay Shanker Pandey**, Joint Registrar (Judicial) (Account), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow to be Additional District & Sessions Judge, Sitapur.

No. 1229 Admin. (Services)/2017

Sri **Inder Preet Singh Josh**, Additional District & Sessions Judge, Sitapur to be Additional District & Sessions Judge/ Special Judge, Sitapur vice Sri Syed Maooz Bin Asim.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Sitapur against the special court created for trying cases under the said Act.

No. 1230 Admin. (Services)/2017

Sri **Syed Maooz Bin Asim**, Special Judge/ Additional District & Sessions Judge, Sitapur to be Additional District & Sessions Judge, Nagina (Bijnor).

No. 1231 Admin. (Services)/2017

Sri **Lal Chandra Gupta**, Additional District & Sessions Judge, Nagina (Bijnor) to be Additional District & Sessions Judge, Mau.

No. 1232 Admin. (Services)/2017

Sri **Ahmad Ullah Khan**, Principal Judge, Family Court, Budaun to be Additional District & Sessions Judge, Agra.

No. 1233 Admin. (Services)/2017

Sri **Virendra Kumar Pandey**, Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge, Muzaffarnagar.

No. 1234 Admin. (Services)/2017

Sri **Om Veer Singh**, Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge (Fast Track Court), Muzaffarnagar vice Sri Rajesh Bhardwaj.

No. 1235 Admin. (Services)/2017

Sri **Rajesh Bhardwaj**, Additional District & Sessions Judge (Fast Track Court), Muzaffarnagar to be Additional District & Sessions Judge, Muzaffarnagar.

No. 1236 Admin. (Services)/2017

Sri **Manoj Kumar-III**, Additional District & Sessions Judge, Kairana (Muzaffarnagar) to be Additional District & Sessions Judge, Jaunpur.

No. 1237 Admin. (Services)/2017

Sri **Buddhi Ram**, Additional District & Sessions Judge, Jaunpur to be Additional District & Sessions Judge, Deoria.

No. 1238 Admin. (Services)/2017

Sri **Tej Pratap Tiwari**, Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge/ Special Judge, Deoria vice Sri Rajeev Bharti.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Deoria in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1239 Admin. (Services)/2017

Sri **Rajeev Bharti**, Special Judge/ Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge, Deoria.

No. 1240 Admin. (Services)/2017

Sri **Kali Charan-II**, Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge/ Special Judge, Deoria vice Sri Rakesh Kumar Tripathi.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Deoria against the special court created for trying cases under the said Act.

No. 1241 Admin. (Services)/2017

Sri **Rakesh Kumar Tripathi**, Special Judge/ Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge, Raebareli.

No. 1242 Admin. (Services)/2017

Sri **Sunil Kumar-I**, Additional District & Sessions Judge, Raebareli to be Additional District & Sessions Judge (Fast Track Court), Ghaziabad vice Smt. Vandana Singh.

No. 1243 Admin. (Services)/2017

Smt. **Vandana Singh**, Additional District & Sessions Judge (Fast Track Court), Ghaziabad to be Additional District & Sessions Judge, Ghaziabad.

No. 1244 Admin. (Services)/2017

Smt. **Indira Singh**, Additional District & Sessions Judge, Gonda to be Additional District & Sessions Judge (Fast Track Court), Gonda vice Sri Vishnu Kumar Sharma.

No. 1245 Admin. (Services)/2017

Sri **Vishnu Kumar Sharma**, Additional District & Sessions Judge (Fast Track Court), Gonda to be Additional District & Sessions Judge/ Special Judge, Bulandshahar vice Sri Sunil Kumar-IV.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bulandshahar against the special court created for trying cases under the said Act.

No. 1246 Admin. (Services)/2017

Sri **Sunil Kumar-IV**, Special Judge/ Additional District & Sessions Judge, Bulandshahar to be Additional District & Sessions Judge, Allahabad.

No. 1247 Admin. (Services)/2017

Sri **Ram Pyare**, Principal Judge, Family Court, Bulandshahar to be Additional District & Sessions Judge, Gonda.

No. 1248 Admin. (Services)/2017

Sri **Satendra Kumar**, Additional District & Sessions Judge, Gonda to be Additional District & Sessions Judge/ Special Judge, Kannauj vice Sri Ram Kripal.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Kannauj in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1249 Admin. (Services)/2017

Sri **Ram Kripal**, Special Judge/ Additional District & Sessions Judge, Kannauj to be Additional District & Sessions Judge/ Special Judge, Raebareli vice Sri Ashish Garg.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Raebareli against the special court created for trying cases under the said Act.

No. 1250 Admin. (Services)/2017

Sri **Ashish Garg**, Special Judge/ Additional District & Sessions Judge, Raebareli to be posted as Officer-on-Special Duty (Judicial) (Criminal), High Court of Judicature at Allahabad.

No. 1251 Admin. (Services)/2017

Sri **Achal Narain Saklani**, Additional District & Sessions Judge, Raebareli to be Additional District & Sessions Judge (Fast Track Court), Raebareli vice Sri Akhilesh Kumar Tiwari.

No. 1252 Admin. (Services)/2017

Sri **Akhilesh Kumar Tiwari**, Additional District & Sessions Judge (Fast Track Court), Raebareli to be Additional District & Sessions Judge/ Special Judge, Etawah vice Sri Badam Singh.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Etawah in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1253 Admin. (Services)/2017

Sri **Badam Singh**, Special Judge/ Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge/ Special Judge, Etawah vice Sri Zafeer Ahmad.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Etawah against the special court created for trying cases under the said Act.

No. 1254 Admin. (Services)/2017

Sri **Zafeer Ahmad**, Special Judge/ Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge/ Special Judge, Etawah vice Sri Anil Kumar Verma.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Etawah against the special court created for trying cases under the said Act.

No. 1255 Admin. (Services)/2017

Sri **Anil Kumar Verma**, Special Judge/ Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge, Etawah.

No. 1256 Admin. (Services)/2017

Sri **Kuldeep Saxena**, Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge, Lakhimpur Kheri.

No. 1257 Admin. (Services)/2017

Sri **Mohd. Asharaf Ansari**, Additional District & Sessions Judge, Lakhimpur Kheri to be Additional District & Sessions Judge, Meerut.

No. 1258 Admin. (Services)/2017

Sri **Ravindra Singh**, Additional District & Sessions Judge, Etah to be Additional District & Sessions Judge, Moradabad.

No. 1259 Admin. (Services)/2017

Smt. **Priti Singh-I**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge, Unnao.

No. 1260 Admin. (Services)/2017

Dr. **Deepak Swaroop Saxena**, Special Judge/ Additional District & Sessions Judge, Siddharth Nagar to be Additional District & Sessions Judge (Fast Track Court), Siddharth Nagar vice Sri Ajai Kumar Srivastava-II.

No. 1261 Admin. (Services)/2017

Sri **Ajai Kumar Srivastava-II**, Additional District & Sessions Judge (Fast Track Court), Siddharth Nagar to be Additional District & Sessions Judge, Kanpur Nagar.

No. 1262 Admin. (Services)/2017

Sri **Ram Suchit**, Special Judge/ Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge, Sitapur.

No. 1263 Admin. (Services)/2017

Sri **Rajesh Kumar-I**, Principal Judge, Family Court, Sant Kabir Nagar to be Additional District & Sessions Judge, Agra.

No. 1264 Admin. (Services)/2017

Sri **Shashi Bhushan Pandey**, Additional District & Sessions Judge, Etah to be Additional District & Sessions Judge/ Special Judge, Ghaziabad vice Smt. Machala Agrawal.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Ghaziabad against the special court created for trying cases under the said Act.

No. 1265 Admin. (Services)/2017

Smt. **Machala Agrawal**, Special Judge/ Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge, Ghaziabad.

No. 1266 Admin. (Services)/2017

Sri **Sangam Lal**, Principal Judge, Family Court, Etawah to be Additional District & Sessions Judge, Pratapgarh.

No. 1267 Admin. (Services)/2017

Sri **Navneet Kumar**, Additional District & Sessions Judge, Pratapgarh to be Additional District & Sessions Judge/ Special Judge, Pratapgarh vice Sri Anil Kumar-XIII.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Pratapgarh against the special court created for trying cases under the said Act.

No. 1268 Admin. (Services)/2017

Sri **Anil Kumar-XIII**, Special Judge/ Additional District & Sessions Judge, Pratapgarh to be Additional District & Sessions Judge, Moradabad.

No. 1269 Admin. (Services)/2017

Sri **Suresh Kumar Sharma**, Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge (Fast Track Court), Faizabad vice Sri Rajeshwar Shukla.

No. 1270 Admin. (Services)/2017

Sri **Rajeshwar Shukla**, Additional District & Sessions Judge (Fast Track Court), Faizabad to be Additional District & Sessions Judge, Varanasi.

No. 1271 Admin. (Services)/2017

Sri **Gyan Prakash Singh**, Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge, Meerut.

No. 1272 Admin. (Services)/2017

Sri **Mittar Pal Singh**, Principal Judge, Family Court, Farrukhabad to be Additional District & Sessions Judge, Moradabad.

No. 1273 Admin. (Services)/2017

Sri **Ram Ichchhuk Yadav**, Principal Judge, Family Court, Fatehpur to be Additional District & Sessions Judge, Mathura.

No. 1274 Admin. (Services)/2017

Sri **Sanjeev Kumar Sinha**, Special Judge/ Additional District & Sessions Judge, Ghazipur to be Additional District & Sessions Judge, Ghazipur.

No. 1275 Admin. (Services)/2017

Sri **Kshitij Kumar Srivastava**, Additional District & Sessions Judge, Ghazipur to be Additional District & Sessions Judge/ Special Judge, Shahjahanpur vice Sri Gopal Upadhyay.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Shahjahanpur against the special court created for trying cases under the said Act.

No. 1276 Admin. (Services)/2017

Sri **Gopal Upadhyay**, Special Judge/ Additional District & Sessions Judge, Shahjahanpur to be Additional District & Sessions Judge, Shahjahanpur.

No. 1277 Admin. (Services)/2017

Sri **Aejaz Ahmad Ansari**, Principal Judge, Family Court, Hamirpur to be Additional District & Sessions Judge, Moradabad.

No. 1278 Admin. (Services)/2017

Sri **Shailoj Chandra**, Additional District & Sessions Judge, Hamirpur to be Additional District & Sessions Judge (Fast Track Court), Hamirpur vice Sri Vijai Pal.

No. 1279 Admin. (Services)/2017

Sri **Vijai Pal**, Additional District & Sessions Judge (Fast Track Court), Hamirpur to be Additional District & Sessions Judge, Hamirpur.

No. 1280 Admin. (Services)/2017

Sri **Abdul Jamil**, Additional District & Sessions Judge, Hamirpur to be Additional District & Sessions Judge, Muzaffarnagar.

No. 1281 Admin. (Services)/2017

Sri **Manoj Kumar Shukla**, Additional District & Sessions Judge, Jalaun at Orai to be Additional District & Sessions Judge, Raebareli.

No. 1282 Admin. (Services)/2017

Smt. **Chitra Sharma**, Additional District & Sessions Judge, Raebareli to be Additional District & Sessions Judge (Fast Track Court), Raebareli vice Sri Ajay Krishna.

No. 1283 Admin. (Services)/2017

Sri **Ajay Krishna**, Additional District & Sessions Judge (Fast Track Court), Raebareli to be Additional District & Sessions Judge, Aligarh.

No. 1284 Admin. (Services)/2017

Sri **Manoj Kumar Singh Gautam**, Additional District & Sessions Judge, Kushinagar at Padrauna to be Additional District & Sessions Judge, Jaunpur.

No. 1285 Admin. (Services)/2017

Sri **Arvind Malik**, Additional District & Sessions Judge, Jaunpur to be Additional District & Sessions Judge, Amroha.

No. 1286 Admin. (Services)/2017

Sri **Avinash Saxena**, Principal Judge, Family Court, Kasganj to be Additional District & Sessions Judge/ Special Judge, Lucknow vice Sri Uma Shanker Sharma.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Lucknow in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1287 Admin. (Services)/2017

Sri **Uma Shanker Sharma**, Special Judge/ Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge, Lucknow.

No. 1288 Admin. (Services)/2017

Sri **Mahesh Kumar Kushwaha**, Additional District & Sessions Judge, Kaushambi to be Additional District & Sessions Judge, Agra.

No. 1289 Admin. (Services)/2017

Sri **Satya Vir Singh Yadav**, Additional District & Sessions Judge, Kushinagar at Padrauna to be Additional District & Sessions Judge (Fast Track Court), Kushinagar at Padrauna vice Sri Dhanendra Pratap Singh.

No. 1290 Admin. (Services)/2017

Sri **Dhanendra Pratap Singh**, Additional District & Sessions Judge (Fast Track Court), Kushinagar at Padrauna to be Additional District & Sessions Judge, Fatehpur.

No. 1291 Admin. (Services)/2017

Sri **Anand Prakash-II**, Special Judge, Court No. 2 (Prevention of Corruption Act)/ Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge/ Special Judge, Sultanpur in the vacant court.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Sultanpur against the special court created for trying cases under the said Act.

No. 1292 Admin. (Services)/2017

Sri **Yogendra Ram Gupta**, Additional District & Sessions Judge, Maharajganj to be Additional District & Sessions Judge, Hathras.

No. 1293 Admin. (Services)/2017

Sri **Sanjay Hari Shukla**, Additional District & Sessions Judge, Mahoba to be Additional District & Sessions Judge/ Special Judge, Mirzapur vice Sri Prakash Nath Srivastava.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Mirzapur against the special court created for trying cases under the said Act.

No. 1294 Admin. (Services)/2017

Sri **Prakash Nath Srivastava**, Special Judge/ Additional District & Sessions Judge, Mirzapur to be Additional District & Sessions Judge, Mirzapur.

No. 1295 Admin. (Services)/2017

Sri **Davendra Singh** Additional District & Sessions Judge, Mirzapur to be Additional District & Sessions Judge, Gorakhpur.

No. 1296 Admin. (Services)/2017

Sri **Shyam Lal Kori**, Principal Judge, Family Court, Mahoba to be Additional District & Sessions Judge/ Special Judge, Lakhimpur Kheri vice Sri Babu Ram.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Lakhimpur Kheri against the special court created for trying cases under the said Act.

No. 1297 Admin. (Services)/2017

Sri **Babu Ram**, Special Judge/ Additional District & Sessions Judge, Lakhimpur Kheri to be Additional District & Sessions Judge, Lakhimpur Kheri.

No. 1298 Admin. (Services)/2017

Sri **Navneet Kumar Giri**, Additional District & Sessions Judge, Lakhimpur Kheri to be Additional District & Sessions Judge (Fast Track Court), Lakhimpur Kheri vice Smt. Neelu Mogha.

No. 1299 Admin. (Services)/2017

Smt. **Neelu Mogha**, Additional District & Sessions Judge (Fast Track Court), Lakhimpur Kheri to be Additional District & Sessions Judge, Lakhimpur Kheri.

No. 1300 Admin. (Services)/2017

Sri **Pradeep Kumar-V**, Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge/ Special Judge, Mainpuri vice Sri Lal Chandra-III.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Mainpuri against the special court created for trying cases under the said Act.

No. 1301 Admin. (Services)/2017

Sri **Lal Chandra-III**, Special Judge/ Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge, Mainpuri.

No. 1302 Admin. (Services)/2017

Sri **Gurpreet Singh Bawa**, Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge, Meerut.

No. 1303 Admin. (Services)/2017

Sri **Bachchu Singh**, Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge, Faizabad.

No. 1304 Admin. (Services)/2017

Smt. **Renu Rao**, Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge/ Special Judge, Mainpuri vice Sri Ajay Kumar Singh-I.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Mainpuri in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1305 Admin. (Services)/2017

Sri **Ajay Kumar Singh-I**, Special Judge/ Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge, Hardoi.

No. 1306 Admin. (Services)/2017

Sri **Suyash Prakash Srivastava**, Additional District & Sessions Judge, Pratapgarh to be Additional District & Sessions Judge (Fast Track Court), Pratapgarh vice Sri Bhairav Lal.

No. 1307 Admin. (Services)/2017

Sri **Bhairav Lal**, Additional District & Sessions Judge (Fast Track Court), Pratapgarh to be Additional District & Sessions Judge, Moradabad.

No. 1308 Admin. (Services)/2017

Smt. **Veena Narain**, Principal Judge, Family Court, Pratapgarh to be Additional District & Sessions Judge (Fast Track Court), Hapur vice Sri Amar Jeet Tripathi.

No. 1309 Admin. (Services)/2017

Sri **Amar Jeet Tripathi**, Additional District & Sessions Judge (Fast Track Court), Hapur to be Additional District & Sessions Judge, Hapur.

No. 1310 Admin. (Services)/2017

Smt. **Reeta Singh**, Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge (Fast Track Court), Agra vice Sri Sunil Kumar Mishra.

No. 1311 Admin. (Services)/2017

Sri **Sunil Kumar Mishra**, Additional District & Sessions Judge (Fast Track Court), Agra to be Additional District & Sessions Judge, Agra.

No. 1312 Admin. (Services)/2017

Sri **Samar Pal Singh Balyan**, Additional District & Sessions Judge, Baghpat to be Additional District & Sessions Judge (Fast Track Court), Baghpat vice Sri Dr. (Smt.) Manu Kalia.

No. 1313 Admin. (Services)/2017

Dr. (Smt.) **Manu Kalia**, Additional District & Sessions Judge (Fast Track Court), Baghpat to be Additional District & Sessions Judge/ Special Judge, Baghpat vice Sri Shakti Putra Tomar.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Baghpat in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1314 Admin. (Services)/2017

Sri **Shakti Putra Tomar**, Special Judge/ Additional District & Sessions Judge, Baghpat to be Additional District & Sessions Judge, Baghpat.

No. 1315 Admin. (Services)/2017

Sri **Irfan Ahmad**, Additional District & Sessions Judge, Basti to be Additional District & Sessions Judge (Fast Track Court), Basti vice Sri Kripa Shankar Sharma.

No. 1316 Admin. (Services)/2017

Sri **Kripa Shankar Sharma**, Additional District & Sessions Judge (Fast Track Court), Basti to be Additional District & Sessions Judge, Basti.

No. 1317 Admin. (Services)/2017

Smt. **Sapna Tripathi**, Additional District & Sessions Judge, Bulandshahr to be Additional District & Sessions Judge (Fast Track Court), Bulandshahr vice Sri Dhruva Kumar Tiwari.

No. 1318 Admin. (Services)/2017

Sri **Dhruva Kumar Tiwari**, Additional District & Sessions Judge (Fast Track Court), Bulandshahr to be Additional District & Sessions Judge, Bulandshahr.

No. 1319 Admin. (Services)/2017

Sri **Ram Narayan**, Additional District & Sessions Judge, Bulandshahr to be Additional District & Sessions Judge (Fast Track Court), Bulandshahr vice Sri Sudhir Kumar-IV.

No. 1320 Admin. (Services)/2017

Sri **Sudhir Kumar-IV**, Additional District & Sessions Judge (Fast Track Court), Bulandshahr to be Additional District & Sessions Judge, Bulandshahr.

No. 1321 Admin. (Services)/2017

Sri **Syed Sarwar Husain Rizvi**, Additional District & Sessions Judge, Bareilly to be Additional District & Sessions Judge/ Special Judge, Anti-Corruption (UPSEB), Bareilly vice Sri Devendra Singh-I.

No. 1322 Admin. (Services)/2017

Sri **Devendra Singh-I**, Special Judge, Anti-Corruption (UPSEB), Bareilly to be Additional District & Sessions Judge, Bareilly.

No. 1323 Admin. (Services)/2017

Sri **Ravi Nath**, Additional District & Sessions Judge, Bareilly to be Additional District & Sessions Judge/ Special Judge, Bareilly vice Sri Avanish Saxena.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bareilly against the special court created for trying cases under the said Act.

No. 1324 Admin. (Services)/2017

Sri **Avanish Saxena**, Special Judge/ Additional District & Sessions Judge, Bareilly to be posted as Registrar (Judicial) (Listing), High Court of Judicature at Allahabad.

No. 1325 Admin. (Services)/2017

Sri Niranjan Chandra Pandey, Additional District & Sessions Judge, Agra to be posted as Joint Registrar (Judicial) (Selection & Appointment), High of Judicature at Allahabad.

BY ORDER OF THE COURT,

Sd/-

**(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 321/Admin. (Services)/2017, Dated: Allahabad: May 05, 2017

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Ram Manohar Narayan Mishra, Additional Director, Judicial Training and Research Institute, U.P., Lucknow, Sri Durg Narain Singh, Special Secretary & Additional L.R, Government of U.P, Lucknow, Sri Syed Waiz Mian, Judicial Member, Commercial Tax Tribunal, Aligarh, Sri Ravindra Kumar-II, Judicial Magistrate, Commercial Tax Tribunal, Varanasi from his present post so as to enable him to take over charge of his new posting accordingly.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts on 08th May, 2017 and they shall proceed to take over charge of their new postings after availing of their usual joining time as per rules.

The Certificates of handing and taking over charge may please be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

8. (i) Sri Rajiv Sharma, Registrar (Judicial) (Listing), High Court of Judicature at Allahabad.

- (ii) Sri Irfan Qamar, Joint Registrar (Judicial) (Selection & Appointment), High Court of Judicature at Allahabad.
- (iii) Sri Adil Aftab Ahmad, Officer-on-Special Duty (Judicial) (Criminal), High Court of Judicature at Allahabad.
- (iv) Sri Sanjay Shanker Pandey, Joint Registrar (Judicial) (Account), High Court of Judicature at Allahabad, Lucknow Bench, Lucknow.
- (v) Sri Ram Manohar Narayan Mishra, Additional Director, Judicial Training and Research Institute, U.P., Lucknow.
- (vi) Sri Durg Narain Singh, Special Secretary & Additional L.R, Government of U.P, Lucknow.
- (vii) Sri Syed Waiz Mian, Judicial Member, Commercial Tax Tribunal, Aligarh.
- (viii) Sri Ravindra Kumar-II, Judicial Magistrate, Commercial Tax Tribunal, Varanasi.

You shall handover charge of your present posts on 08th May, 2017 and you shall proceed to take over charge of your new postings after availing of their usual joining time as per rules.

The Certificates of handing and taking over charge may please be sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Judicial) (Listing), High Court, Allahabad
12. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
13. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
14. The Officer On Special Duty (Judicial)/ Incharge Computer Centre, High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad
16. The Deputy Registrar (Budget), High Court, Allahabad.
17. The Deputy Registrar (Admin.), High Court, Allahabad.
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(ATUL SRIVASTAVA)

JOINT REGISTRAR (JUDICIAL) (SERVICES)